

**National Company Law Tribunal**

**Allahabad Bench**

**CP No.24/ALD/2017 with CA**

**No.159/2017**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017**

**NAME OF THE COMPANY: JEKPL Ltd.**

**SECTION OF THE COMPANIES ACT: 60(5) of the I&B Code of 2016**

<b><u>SL. NO.</u></b>	<b><u>Name</u></b>	<b><u>Designation</u></b>	<b><u>Representation</u></b>	<b><u>Signature</u></b>
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1.

2.

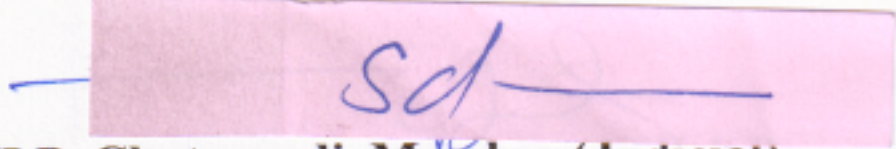
**CP No. (IB) 24/ALD/2017, with CA No.159/2017.**

Sh. Anurag Khanna, Sr. Advocate alongwith Ms. Gunjan Jadwani, for the  
petitioner. Sh. Anil Kumar PCS proxy for RP.

Argument are heard and the order is reserved.

**Dated:23.11.2017**

Typed by:  
MD. Zaid  
(Stenographer)

  
**H.P. Chaturvedi, Member (Judicial)**